

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [Name of Corporate person]

1.	NAME OF CORPORATE PERSON	ACENDRE INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	03-02-2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC, Bangalore, KA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2016FTC085801
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Ground Floor, A Wing, Brigade Software Park No.42, 27th Cross, 2nd Stage, Banashankari, Bangalore, KA 560070 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	16-12-2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: M V Sudarshan Add: No.984/13, 8th Main, Girinagar II Phase, Bangalore KA-560085, KA, IN Email: sudarshan.mv@outlook.com Mob: +91 96203 00691 Reg. No. IBBI/IPA-002/IP-N00561/2017-2018/11707
8.	LAST DATE FOR SUBMISSION OF CLAIMS	15-01-2021

Notice is hereby given that the ACENDRE INDIA PRIVATE LIMITED has commenced voluntary liquidation on 16th December 2021.

The stakeholders of Acendre India Private Limited are hereby called upon to submit a proof of their claims, on or before 15th January 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16-12-2021

Place: Bangalore



MV Sudarshan

M V Sudarshan
Liquidator